

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 73
ANSWERED ON 01/12/2025**

WASTEWATER REUSE PROJECTS IN THE STATE OF ANDHRA PRADESH

73. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has approved or considered any pilots for urban water augmentation;
- (b) waste-water reuse projects that have been taken up under national programmes in the State of Andhra Pradesh;
- (c) whether any decentralized rainwater harvesting pilots implemented under national programmes in the State of Andhra Pradesh;
- (d) the funding support provided for these projects or pilot in the State of Andhra Pradesh; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Water and Sanitation are State subjects. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0 to improve the basic infrastructure in urban areas in the sectors of water supply, sewerage and septage management, etc. In water supply sector under AMRUT/ AMRUT 2.0, projects related to new/ augmentation/ rehabilitation of water supply system, rejuvenation of water bodies for augmenting water sources and recharge of ground water etc. are admissible components. Under AMRUT/ AMRUT 2.0, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT, 1403 water supply projects worth 43,359.78 crore have been taken up by the States/ UTs, which includes development of 4,984 Million Litre Per Day (MLD) water treatment capacity and laying of 73,520 km water pipeline network. In water body rejuvenation 9 projects worth ₹71.29 crore have been taken up. Under AMRUT 2.0, 3,516 water Supply projects worth 1,18,226.62 crore (including O&M cost) of States/ UTs have been approved so far, which includes augmentation of 12,554 MLD of water treatment capacity and 1.25 lakh km water network (new/rehabilitation). 3,031 water body rejuvenation projects worth ₹6,271 crore of States/ UTs have been approved so far under AMRUT 2.0.

(b) The State of Andhra Pradesh has reported that 3 wastewater reuse projects have been taken up at Tirupati, Visakhapatnam and Vijayawada under different schemes of Government of India.

(c) to (e) Shallow Aquifer Management (SAM) initiative under the AMRUT 2.0 was launched as a pilot project across 9 diverse Indian cities. The initiative aimed to demonstrate the effectiveness of strategic interventions in managing shallow aquifers, focusing on aquifer mapping, construction and restoration of recharge structures, and integration of groundwater management into urban planning frameworks. In SAM 2.0, 75 cities have been identified for scaling groundwater interventions, which include Amravati, Tirupati, Visakhapatnam and Vizianagaram of Andhra Pradesh. Under this initiative, there is a provision of allocation of tentative amount of Rs.5 crore for construction of each recharge structure to the identified cities/ towns for 8-10 recharge structures. So far, an amount of ₹24.86 lakh has been sanctioned to Vizianagaram for construction of 10 Rainwater Harvesting Structures (RWHs) under SAM 2.0.

Under 'Jal Sanchay, Jan Bhagidari (JSJB)' campaign, the government promotes construction/ renovation of artificial recharge and storage structures, including borewell recharge structures, rainwater harvesting systems, and other innovative low-cost models. Under AMRUT 2.0, to incentivize exemplary performance of the municipal corporations and urban local bodies, an amount of ₹50.00 crore has been allocated for incentive to recognize top-performing Urban Local Bodies (ULBs) and Municipal Corporations (MCs) across five designated zones. Under this initiative, an incentive of ₹2.00 crore has been approved to Rajahmundry Municipal Corporation of Andhra Pradesh.
